

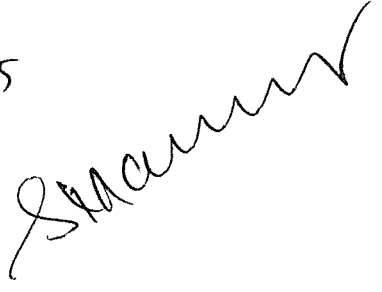
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-01-2019


PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.Ganesan & 6 ors
NAME OF THE RESPONDENT(S) : Eswar Rubber Products Pvt.ltd & 8 ors
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Dr. K. S. Rani Chandreen, PCS
 &
 S. Manjula Devi, ADR
 For CSR & Co
 For P₁ to P₅


2. A Swastana
 for Mr. D. Dhanraj
 for R₁ to R₈


3. SANDEEP KUMAR
 JERIN ASHER
 For-
 CIBI VIDYANU
 For R₁ to R₆


(6)

[TCP/120/2016]

ORDER

In view of typographical mistakes crept in the order dated 06.12.2018, suppressing the earlier order dated 06.12.2018, this Bench hereby directs the Registry to issue notice to P5, P6 and P7 in view of the Vakalat given to the Professional appearing on behalf of the Petitioners is already being revoked by P5, P6 and P7.

List this matter on **13.02.2019**.



(S.VIJAYARAGHAVAN)
Member (Technical)



(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp